

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1841**  
ANSWERED ON 11.12.2024

**E-PANCHAYAT MISSION MODE PROJECT**

1841 DR. KANIMOZHI NVN SOMU:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) the number of villages that have been benefited from the use of information technology as provided under the e-Panchayat Mission Mode Project during each of the last five years, State-wise particularly in Tamil Nadu;
- (b) the total funds allocated and released to various States particularly to Tamil Nadu under the e-Panchayat Mission Mode Project during the said period, State-wise; and
- (c) the manner in which the steps taken by the Union Government under the e-Panchayat Mission helped to improve governance of local self- Government in various States particularly in Tamil Nadu?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) to (c) Under the Digital India Programme, the Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) across all States and Union Territories (UTs) of the country.

The e-Panchayat Mission Mode Project, envisages developing eGovernance capabilities of the Panchayats, with the objective of better service delivery at the grassroots and making the Panchayat Governance transparent, accountable and effective. Under this scheme, e-Governance initiatives like eGramSwaraj, a simplified work-based planning and accounting application has been developed which has made it possible for all Panchayats to prepare and upload their annual Panchayat Development Plans (PDPs) in online mode. The Ministry has also integrated eGramSwaraj with the Public Financial Management System (PFMS) for Gram Panchayats (GPs) to make real time payments to vendors/service providers. Detailed progress made by States, including Tamil Nadu, for last five years is provided in **Annexure**.

In addition, the Ministry has integrated eGramSwaraj with the Government e-Marketplace (GeM) to bring transparency to Panchayat procurement. This integration allows Panchayats to procure goods and services through GeM via the eGramSwaraj platform,

promoting the “Vocal for Local” initiative. Beside this, an application ‘AuditOnline’ has also been developed for online audit of utilized Central Finance Commission funds and strengthens financial management of Panchayats. Further, applications developed by the Ministry like Meri Panchayat has endeavoured to bring transparency in Panchayat Governance by making information on planning, activities and progress of works in Panchayat accessible to public. Similarly, Panchayat Nirnay is an online application aims at bringing transparency and better management in conduct of Gram Sabhas by Panchayats. Under the e-Panchayat MMP, no direct financial assistance is provided to States / UTs for implementation of e-governance in the Panchayats. Funds are being provided to National Informatics Center Services Inc. (NICSI) for central level support for maintenance of e-Panchayat applications.

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**Annexure**

Annexure referred to in reply to part (a) to (c) of the Rajya Sabha Unstarred Question No. 1841 answered on 11.12.2024 regarding ‘e-Panchayat Mission Mode Project’.

**Detailed Progress Achieved by States, Including Tamil Nadu, Over the Last Five Years**

S. No	State Name	2024-25				2023-24				2022-23				2021-22				2020-21			
		Total Number of Village Panchayats & Equivalent	Total No. of Approved GPD	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Village Panchayats & Equivalent	Total No. of Approved GPD	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Village Panchayats & Equivalent	Total No. of Approved GPD	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Village Panchayats & Equivalent	Total No. of Approved GPD	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Village Panchayats & Equivalent	Total No. of Approved GPD	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment
1	Andhra Pradesh	13328	13310	13296	12754	13328	13305	13296	13095	13371	13323	13293	2	13371	13351	13292	0	13422	13200	13292	0
2	Arunachal Pradesh	2108	2098	2106	157	2108	2085	2106	1449	2108	2103	2100	1218	2114	1902	2100	0	2100	1698	2072	0
3	Assam	2662	2195	2197	2138	2662	1943	2197	2191	2662	2196	2197	2185	2664	2196	2197	1973	2664	2157	2197	2197
4	Bihar	8054	8053	8054	7986	8176	8056	8176	8057	8176	8067	8176	7954	8221	8221	8221	7924	8387	8386	8387	15
5	Chhattisgarh	11596	11580	11594	11344	11655	11633	11654	11249	11659	11654	11658	11546	11628	11628	11627	11271	11666	11663	11663	11388
6	Goa	191	188	191	81	191	167	191	86	191	190	191	138	191	191	191	169	191	191	191	98
7	Gujarat	14655	14518	14591	13226	14627	14342	14591	13852	14614	14217	14578	13435	14343	14221	14277	13168	14308	14274	14242	1
8	Haryana	6225	6211	6220	5676	6225	6114	6220	5653	6232	6224	6225	3765	6237	6178	6230	3653	6304	6159	6284	4497
9	Himachal Pradesh	3615	3615	3614	3419	3615	3601	3614	3545	3615	3610	3614	3563	3616	3599	3614	1321	3654	3223	3614	29
10	Jammu And Kashmir	4291	3946	4291	0	4286	3933	4286	1912	4291	4289	4291	4222	4291	2027	4291	4251	4277	56	4277	4231
11	Jharkhan	4345	4334	4345	4298	4345	4342	4345	4341	4345	4345	4345	4338	4353	4350	4353	4348	4364	4363	4364	4268

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12	Karnataka	5954	5946	5953	5930	5953	5946	5953	5936	5958	5952	5958	5942	5968	5954	5967	5919	6008	6008	6008	5940
13	Kerala	941	941	941	935	941	941	941	940	941	941	941	940	941	941	941	941	941	941	941	0
14	Ladakh	193	193	193	0	193	192	193	0	193	193	193	82	193	193	193	151	193	0	193	173
15	Madhya Pradesh	23011	23000	23009	22951	23012	23002	23010	22700	23032	22988	23020	21495	23129	22708	23098	22126	22813	22801	22810	22496
16	Maharashtra	27911	27750	27828	25461	27833	27743	27796	26528	27904	27791	27858	26185	27902	27878	27869	18364	27903	27876	27863	1264
17	Manipur	3180	0	161	109	3180	0	161	0	3812	758	161	160	3812	2631	161	153	3811	161	161	160
18	Meghalaya	6817	0	0	0	6800	0	0	0	6760	0	0	0	6760	0	0	0	6758	0	0	0
19	Mizoram	842	670	842	832	843	670	841	785	834	833	834	764	834	832	834	832	834	834	834	2
20	Nagaland	1289	0	186	0	1293	0	186	0	1293	0	185	0	1293	1122	185	0	1280	0	185	0
21	Odisha	6794	6794	6794	6789	6798	6794	6798	6788	6798	6794	6798	6773	6798	6798	6798	6734	6798	6797	6798	6714
22	Punjab	13236	13190	13219	8824	13241	13229	13223	11627	13241	13206	13207	9813	13268	13239	13229	10309	13270	13225	13228	8082
23	Rajasthan	11211	11200	11206	10441	11255	11247	11251	11029	11342	11305	11321	11245	11343	11315	11322	8493	11347	11216	11320	3858
24	Sikkim	199	199	199	188	199	199	199	179	199	184	198	175	185	185	185	130	185	185	185	4
25	Tamil Nadu	12525	12003	12525	12501	12525	12410	12525	12449	12525	12513	12524	12029	12524	12516	12522	7783	12519	12504	12517	7986
26	Telangana	12771	12762	12768	12595	12769	12712	12769	12758	12769	12758	12769	12543	12773	12769	12769	0	12771	12764	12767	0
27	Tripura	1194	1176	1176	1137	1178	1176	1178	1176	1178	1176	1178	1158	1178	1178	1178	1177	1178	1178	1178	1176
28	Uttarakhand	7795	7792	7794	7728	7795	7791	7794	7773	7813	7804	7812	7731	7791	7791	7791	6291	7791	7791	7791	7763
29	Uttar Pradesh	57691	57686	57691	57496	57754	57622	57752	57662	58842	58137	58807	58151	58842	58236	58807	57857	58984	58673	58947	58425
30	West Bengal	3339	3338	3339	3338	3339	3339	3339	3225	3340	3225	3340	3223	3340	3228	3340	3213	3340	3229	3340	1863
	<b>Total</b>	<b>267963</b>	<b>254688</b>	<b>256323</b>	<b>238334</b>	<b>268119</b>	<b>254534</b>	<b>256585</b>	<b>246985</b>	<b>270038</b>	<b>256776</b>	<b>257772</b>	<b>230775</b>	<b>269903</b>	<b>257378</b>	<b>257582</b>	<b>198551</b>	<b>270061</b>	<b>251553</b>	<b>257649</b>	<b>152630</b>